

NAME OF CORPOATE DEBTOR : M/S BAREILLY HIGHWAYS PROJECT LIMITED

DATE OF COMMENCEMENT OF CIRP : 23RD SEPTEMBER, 2024

LIST OF CREDITORS AS ON : 3RD OCTOBER, 2025

LIST OF OPERATIONAL CREDITORS (OTHER THEN WORKMEN AND EMPLOYEES AND GOVERNMENT DUES)

(AMOUNT IN Rs)

| S.NO | NAME OF CREDITOR | DETAILS OF CLAIM RECEIVED | | DETAILS OF CLAIM ADMITTED | | | | | | AMOUNT OF CONTINGENT CLAIM Rs. | AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF | AMOUNT OF CLAIM NOT ADMITTED | REMARKS, IF ANY |
|-------|-------------------------------|---------------------------|-----------------|---------------------------|------------------|-------------------------------------|-----------------------------|------------------------|-------------------|--------------------------------|--|------------------------------|--|
| | | DATE OF RECEIPT | AMOUNT CLAIMED | AMOUNT OF CLAIM ADMITTED | NATURE OF CLAIM | AMOUNT COVERED BY SECURITY INTEREST | AMOUNT COVERED BY GUARANTEE | WHETHER RELATED PARTY? | VOTING PERCENTAGE | | | | |
| 1 | ERA INFRA ENGINEERING LIMITED | 21.08.2025 | 81,04,42,85,256 | - | OPERATIONAL DEBT | - | - | YES | | 81,04,42,85,256 | - | - | <p>In view of the specific disclosure made in FORM-B dated 21.08.2025, it is evident that the sole basis of the claim is the Arbitral Award dated 08.07.2025.</p> <p>The Arbitral Award dated 08.07.2025 is an outcome of an arbitration proceeding which was initiated post passing of the CIRP order on 23.09.2024, i.e. during the force of Moratorium under Section 14 of the Code of 2016, which goes against the objectives of the Code of 2016, and is contrary to law.</p> <p>Further the said award is currently under challenge before the Hon’ble Delhi High Court through petition O.M.P. (Comm.) 377 of 2025, filed under Section 34 of the Arbitration and Conciliation Act, 1996. which is pending adjudication.</p> <p>The claim cannot be verified or admitted solly based upon award dated 08.07.2025 and is being treated as a contingent claim pending final adjudication.</p> |
| TOTAL | | | 81,04,42,85,256 | - | - | - | - | - | | 81,04,42,85,256 | - | - | |

CMA Sandeep Goel
Resolution Professional
M/s Bareilly Highways Project Limited (Under CIRP)

Date: 03.10.2025
Place: New Delhi